

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS

**LOK SABHA**

**UNSTARRED QUESTION No. 3022**

**TO BE ANSWERED ON THE 21<sup>st</sup> March, 2017**

**Exploitation by Chemists**

3022. DR. KIRIT SOMAIYA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is aware that medical shops/chemists compel the retail customers to buy full medicine strip of 10/20 tablets in spite of doctors prescription for lesser days;
- (b) whether the medical shops/ chemists are adopting this practice of push sale to earn more thereby causing financial loss to the patients;
- (c) whether various private hospitals are compelling the customers to buy medicines from their medical stores at higher rates;
- (d) whether the Government proposes to take concrete measures to protect the small customers and poor patients from such exploitation by the medical shops/chemists; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)**

(a) to (c): Sale and distribution of drugs in the country is regulated under the provisions of Drugs & Cosmetics Act, 1940 and Rules, 1945 made thereunder through a system of inspection and licensing. Licenses for sale and distribution of drugs are granted by State Licensing Authorities appointed by respective State Governments. Licensees are required to comply with all the conditions of License. The State licensing Authorities are empowered to take action on violation of any of the conditions of such licenses.

(d) & (e): National Pharmaceutical Pricing Authority (NPPA) has launched an android version of Mobile App named Pharma Sahi Daam which helps consumers to check the ceiling prices of medicines to verify whether medicines are being sold within the approved price range and also to detect any case of overpricing by pharmaceutical company/ chemist. In case of overpricing the consumer can lodge a complaint through Pharma Jan Samadhan website (<http://nppaindia.nic.in/redressal.html>).

XXXXX